

Import of Newsprint

- *1206. {
 Shri P. C. Borooah:
 Shri Yashpal Singh:
 Shri Kapur Singh:
 Shri Onkar Lal Berwa:
 Shri Hukam Chand
 Kachhavaitya:
 Shrimati Johraben Chavda:

Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether his Ministry has been successful in securing some more foreign exchange for newsprint so as to be able to avoid further cuts in the imports of newsprint quotas during 1964-65 as announced earlier;

(b) if so, how much additional foreign exchange has been secured for the purpose; and

(c) which section of the press was likely to be affected by the cuts announced earlier?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): (a) and (b). Efforts are being made to maintain the level of licensing as during the year, 1963-64 and most of the cuts announced on 2nd April 1964, are likely to be removed.

(c) Newspapers and periodicals whose annual entitlement of standard newsprint was more than 500 metric tonnes per annum and users of glazed newsprint with annual entitlement of more than 25 metric tonnes are affected by the cuts announced in the Public Notice dated the 2nd April, 1964.

Atrocities Committed on Women in East Pakistan

*1207. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to state:

(a) whether the All India Women's Food Council has demanded that the Union Government bring the atrocities committed on women in East Pakistan to the notice of the United Nations through a delegation consisting of women leaders which may also visit other countries to seek support of women organisations; and

(b) if so, the reaction of the Government of India thereto?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (b). It is understood that the President of the All-India Women's Food Council feels that a deputation of women leaders should bring to the notice of the United Nations the atrocities committed on women in East Pakistan. She has not, however, approached the Government of India in this matter.

Indian Embassy in Vienna

*1208. **Shri Indrajit Gupta:** Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Indian Embassy at Vienna had been without an Ambassador for several months until very recently;

(b) whether it is also a fact that some other important posts in the Embassy were also lying unmanned; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): (a) and (c). Yes, there has been some delay but this is partly due to the fact that it takes some time to complete obligatory protocol formalities. Our former Ambassador in Vienna, Shri A. S. Lall, handed over charge on the 1st August, 1963 and the announcement of Shri P. N. Haksar as our new Ambassador at Vienna was made on 27th November, 1963 as soon as the formalities were completed. He has already reached Vienna.

(b) No.

Nationalisation of Land in Zanzibar

- *1209. {
 Shri P. C. Borooah:
 Shri Prakash Vir Shastri:
 Shri Jashvant Mehta:
 Shri Ram Harkh Yadav:
 Shri Murli Manohar:

Will the **Prime Minister** be pleased to state:

(a) whether the Zanzibar Govern-

ment have decided to nationalise land in that country;

(b) if so, how far the land belonging to the Indians is to be involved in this move; and

(c) the number of those Indians who have already left Zanzibar and the steps being taken to settle the accounts relating to acquisition of their property by Zanzibar Government and to repatriate rest of their assets?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) The Government of Zanzibar have on the 17th March, 1964 promulgated a decree providing for the confiscation of property where it appears to the President that such acquisition is in the national interest and that the acquisition of such property without payment of compensation would not cause undue hardship to the owner.

(b) and (c). No reports have so far been received as to the effect of this decree in actual application. We understand that about 1300 persons of Indian origin would have left Zanzibar by the end of April, 1964.

Merger of National Cadet Corps with N.C.C. Rifles

*1210. { Shri D. C. Sharma:
Shri Onkar Lal Berwa:

Will the Minister of Defence be pleased to state:

(a) whether the National Cadet Corps and the N.C.C. Rifles have been or are being merged; and

(b) if so, the reasons therefor?

The Minister of Defence (Shri Y. B. Chavan): (a) Merger of the existing N.C.C. Senior Division, Infantry Units and N.C.C. (Rifles) Battalions (Boys

and Girls Units and their re-organisation on a uniform pattern, was sanctioned on the 2nd April, 1964.

(b) The Scheme was sanctioned in response to persistent request from educational authorities and State Governments for raising the standard of N.C.C. (Rifles) and to remove disparities between the existing N.C.C. Senior Division and the N.C.C. (Rifles) in the matter of training of cadets and pay and allowances of N.C.C. Officers. Need for economy in the matter of provision of equipment, instructional staff and also for improvement of Command and Control of Units was kept in view while preparing the Reorganisation Scheme.

सामूहिक सम्पर्क

२५००. { श्री सिद्धेश्वर प्रसाद :
श्री बी० चं० शर्मा :

क्या सूचना और प्रसारण मंत्री १७ फरवरी, १९६४ के अतारांकित प्रश्न संख्या २६५ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सामूहिक सम्पर्क (कम्यू-निकेशन) के उच्च अध्ययन के केन्द्र की स्थापना के लिए क्या फोर्ड फाउंडेशन टीम के विशेषज्ञों के सुझावों पर विचार करके कोई अन्तिम निर्णय कर लिया है;

(ख) यदि हां, तो वह क्या है; और

(ग) यदि नहीं, तो विलम्ब के क्या कारण हैं ?

संसद्-कार्य मंत्री (श्री सत्य नारायण सिंह) : (क) से (ग). प्रस्तावित सामूहिक सम्पर्क केन्द्र की स्थापना पर खर्च और सामान, इत्यादि की आवश्यकताओं का अनुमान लगाने के लिए एक विभागीय समिति स्थापित की गई थी। समिति की रिपोर्ट अभी हाल ही में मिली है और शीघ्र ही उस पर विचार किया जायेगा।